GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 2602 TO BE ANSWERED ON 12TH AUGUST, 2025

BUFFER STOCK OF WHEAT AND RICE

2602 SMT. KIRAN CHOUDHRY:

SHRI SHAMBHU SHARAN PATEL:

SHRI MITHLESH KUMAR:

SHRI MADAN RATHORE:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a): the level of buffer stock of wheat and rice currently maintained by Food Corporation of India (FCI) as per the National Food Security Act;
- (b): whether this level is adequate to meet the requirements and emergencies under the National Food Security Act; and
- (c): if so, the measures taken to ensure timely procurement, storage and distribution thereof amid climatic disruptions?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Buffer Norms of food grains for the Central Pool are as under: -

(Fig. in Lakh MT)

Buffer Norms			
As on	Rice	Wheat	Total
1st April	135.8	74.6	210.4
1st July	135.4	275.8	411.2
1st Oct	102.5	205.2	307.7
1st Jan	76.1	138.0	214.1

The above norms are adequate to meet the requirements and emergencies under the National Food Security Act.

(c): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and State/UT Govt. Procurement and Distribution of food grains is an ongoing and continuous process. As mandated by section 22 (4) (a) of National Food Security Act 2013, Central Government procures food grains through its own agencies and the State Government and their agencies and delivers it to the designated depots in each state. As per section 24 (3) of NFSA, it is the responsibility of State to take delivery of food grains from designated depots and ensure distribution to the beneficiaries.
